## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 221 OF 2015 & IA NO. 359 OF 2015

Dated: 17<sup>th</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Silvassa Industries Association & Ors. ... Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Mukund P. Unny

Mr. Rohit Rao N

Counsel for the Respondent(s) : Ms. Himangini Mehta for R-1

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>04.09.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt